

**HIGH COURT OF SIKKIM
GANGTOK**

No V(13) /Confdl/HCS/71

Dated: 20.3.24

NOTIFICATION

The following clause 6A shall be inserted after clause 6 in the existing *Revised Guidelines for Recruitment of Judicial Officers Through Open Competitive Examination, 2023*.

“The following documents may be accepted as proof of citizenship:-

1. *Birth Certificate*
2. *Passport; or*
3. *Certificate of Identification (only in case of Sikkim subjects)”*

By Order,


REGISTRAR
High Court of Sikkim